

No.GOB(I) 8/2021

HIGH COURT OF KARNATAKA,
BENGALURU,
DATED: 03RD AUGUST, 2022.

NOTIFICATION

In pursuance of this Office Notification of even number dated 09.11.2021 inviting applications through online for filling up of 21 posts of District Judges by direct recruitment in accordance with the Karnataka Judicial Service (Recruitment) Rules, 2004 and Amendment Rules 2011, 2015 & 2016, the following 07 (SEVEN) candidates are selected in the order of merit on the basis of aggregate of the marks secured in the Written Examination and Viva-Voce, for being appointed as District Judges:

Sl. No.	Register Number	Name of the Candidate	Claimed Category/ Quota	Selected Category/ Quota
1	DJM210092	GANGAPPA IRAPPA PATIL	CAT-II(A)/RU	Cat-II(A)/RU
2	DJM210148	SUMANGALA CHAKALABBI	GM	GM-WM
3	DJM210265	MADHU N R	ST	ST-UR
4	DJM210055	ANANDA	SC-RU	SC-RU
5	DJM210173	SIRAJUDDEEN A	CAT-II(B)/RU	CAT-II(B)/UR
6	DJM210024	SARITHA D	CAT-III(A)/RU	CAT-III(A)/RU
7	DJM210261	MAYANNA B L	SC-RU	SC-RU

BY ORDER OF THE HIGH COURT

Sd/-
(T.G.SHIVASHANKARE GOWDA)
REGISTRAR GENERAL